### The production of Formic Acid during the last three years was:

Written Answers

1982	٠.		. 463 MT
1983		•	 . 125 MT
1934			- 546 MT

# (d) and (e) The imports of Formic Acid, as available, during three years were:

	*	Quantity (Tonnes)
1980-81 .		2203
1981-82 .		1876
1982-83 .		1333

Formic Acid is included in Appendix 3 (limited permissible list) to the Import and Export Policy of 1984-85. Limited import is also allowed against replenishment licences as well as under flexibility available thereon to registered exporters and also under the flexibility provisions of the import policy applicable to automatic licences in respect of this item.

### Setting up of National Seiwiwc and Medical Committee to study effecis of toxic gas

881-D. SHRI DHULESHWAR MEENA; Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

- (a) whether Government propose to set. up a national scientific and medical committee to study the effects of toxic gas leakage on life system; and
- (b.) if so, its composition and its terms of reference?

Prev'tously Unstarred Question No. 1184, transferred from the 21th March, 1985.

THE MINISTER OF CHEMICALS AND FERTILIZERS (SHRI VEERENDRA PATIL): (a) and (b) A proposal to set up a national scientific and medical committee for a coordinated study on the effects of toxic gas leakage on life systems and to give authoritative opinion about appropriate steps that need to be taken on the medical and scientific levci is being worked out. No decision has yet been taken- in the matter.

12 Noon

#### PAPERS LAID ON THE TABLE

## Report of the-Law Commission of India on the Lave of Citizenship.

IMI MINISTER OF LAW AND JUS-!• (SHRI ASOKE KUMAR SEN): -Sir, I beg to lay on the Table a copy (in English and Hindi) of the One hundred and seventh Report of the Law Commission of India on the Law .of Citizenship.

[Placed in the Library. See No. LT-629/85],

### Report and Accounts (1983-84) of the Hindustan Fertilizer. Corporation Ltd., New Delhi and related papers

THE MINISTER OF CHEMICALS-AND FERTILIZERS AND INDUSTRY AND COMPANY AFFAIRS (SHRI VEERENDRA PATIL); Sir, I beg to lay on the Table:—

1. A copy each (in English anil Hindi) of the following papers, under sub-

section (1) of section 619A of the Compjuiles, 1956:—

- (i) Sixth Annual Repoit arid Accounts of the Hindustan Fertilizer Corporation Limited, New Delhi, for the year 19(53-84, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (ii) Review by Government on the working of the Corporation.
- II. Statement tin English and Hindi) giving reasons for the delay in. laying, the\* papers mentioned at I(i) above.

[Placed in the -Library. *See* No. LT-574/85 for I & II].

### Report and Accounts (1982-83) of the Bridge and Roof Company (India) Ltd. Calcutta and related papers

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM (SHRI NAWAL KISHORE, SHARMA); Sir, I beg to lay on the Table—

- (i) A copy each (in English and Hindi) of the following pipers, under sub-section (1) of section 619A of the Companies Act,
  - (a) Annual Report and Accounts of the Bridge and Roof Company (India) Limited, Calcutta, for the year 1982-83, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
  - (b) Review by Government on the working of the Company.
- (ii) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (i)(a) above.

[Placed in the Library. See No. LT-5-/5/85 for (i) and (ii)

### Report and Accounts (198S-84) of the Petrofds Co-operative Ltd., New Delhi, and related papers

SHRI NAWAL KISHORE SHARMA: Sir, I also lay on the Table a copy each (in English and Hindi) of the following papers:—

- (i) Tenth Annual Report and Accounts of the Petrolils Cooperative Limited, New Delhi, for the year 1983-84, together with the Auditors' Report on the Accounts.
- (ii) Review by Government on the working of the Cooperative Society.

[Placell in the library. See No. LT-576/85 for (i) and (ii)].

#### Report and Accounts (1983-84) of the Tannery and Footwear Corporation of India Ltd., Kanpur and related papers

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND COMPANY AFFAIRS (SHRI ARIF MOHD. KHAN): Sir, I beg to lay on the Table—

- (i) A copy each (in English and Hindi) of the following papers, under sub-sec-tion (1) of section 619A of the Companies Act, 1956:—
- Fifteenth Annual Report and (a) Accounts of the Tannery and Foot of Corporation -India Limi wear Kanpur, for the year 1983-84, ted, together with the Auditors' Report on Accounts and the comments of Comptroller and Auditor General of India thereof
- (b) Review by Government on the working of the Corporation.
- (ii) Statement (in Englisii and Hindi) giving reasons for the delay in laying the papers mentioned at (i)(a) above.

[Placed in the Library. See No. LT-579/85 for (i) aad«(il)].